CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH

OA/021/01391/2014

HYDERABAD, this the 11th day of February, 2021

Hon'ble Mr. Ashish Kalia, Judl. Member Hon'ble Mr. B.V. Sudhakar, Admn. Member

J.B.S. Rajesh S/o J.B.Shankarlal,

Aged about 43 years,

Occ : Multi Tasking Staff (Peon), Central Government Industrial Tribunal-Cum-Labour Court, Hydeabad.

...Applicant

(By Advocate: Mr. D. Balakishan Rao)

Vs.

- 1. The Presiding Officer, Central Government Industrial Tribunal-Cum-Labour Court, Hydeabad-500 001.
- 2. The Director of Ministry of Labour and Employment, Sramashakthi Bhavan, New Delhi 110 001.
- 3. The Secretary, Government of India, Ministry of Labour and Employment, Sramashakthi Bhavan, New Delhi – 110 001.
- 4.S.Shyamlal S/o and age not known to the applicant, Multi Tasking Staff (Safaiwala) under orders of Promotion to the post of L.D.C., O/o Central Government Industrial Tribunal-Cum-Labour Court, Hydeabad-500 001.

....Respondents

(By Advocate: Mr.T.Sanjay Reddy, learned counsel representing Mr. T.Hanumantha Reddy, Sr. PC for CG)

ORAL ORDER (As per Hon'ble Mr.B.V.Sudhakar, Administrative Member)

Through Video Conferencing:

Central Statistics of the Country of

There is no representation on behalf of the applicant.

2. Mr. T. Sanjay Reddy, learned counsel representing Mr. T. Hanumantha Reddy, learned Senior Panel Counsel submitted that the applicant passed away on 26.01.2019. In view of this, the Original Application stands abated. Consequently, the O.A. is closed. No order as to costs.

(B.V.SUDHAKAR) ADMINISTRATIVE MEMBER

(ASHISH KALIA)
JUDICIAL MEMBER

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